

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.273 of 2014 and A.No.85 of 2014 & IA No. 155 of 2014

Dated: **25th February, 2016**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Appeal No.273 of 2014

Essar Power Gujarat Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)
Counsel for the Appellant(s) : Mr. Amit Kapur,
Mr. Abhishek Munot, Mr. Melcolm Desai
Counsel for the Respondent(s): Mr. Suparna Srivastava for R-1
Mr. M. G. Ramadhandran, Ms.
Ranjitha Ramachandran, Ms. Anushree Bardhan for R-2

A.No. 85 of 2014 & IA No. 155 of 2014

Gujarat Urja Vikas Nigam Ltd. & Anr. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)
Counsel for the Appellant(s) : Mr. M. G. Ramadhandran,
Ms. Ranjitha Ramachandran, Ms. Anushree Bardhan
Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1
Mr. Amit Kapur,
Mr. Abhishek Munot, Mr. Melcolm Desai for R-2

ORDER

As the matter is also listed for tomorrow, post the matter for further hearing on **26th February, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

vt/kt